COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 300 OF 2015 &
IA NO. 631 OF 2016

Dated: 8th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Hindustan Electricity Generation Co. Pvt. Ltd. … Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant (s) : Mr. Sudhanshu Batra, Sr. Adv.
Mr. Parthiv J. Mehta
Mr. Jitender Kumar Kranti

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1

Mr. Sitesh Mukherjee
Mr. Deep Rao for R-2

O R D E R

List the matters on **12.4.2018.**

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Pr/js